

Statement

Sectoral Deployment of outstanding Credit of Scheduled Commercial Banks in Burdwan District of West Bengal

(Rs. in thousands)

S No.	Items	December 1974	December 1977
1.	Agriculture	20972	52153
	(a) Direct	19445	47410
	(b) Indirect.	1487	4743
2.	Industry of which	1092525	1365172
	(a) Food manufacturing	5140	5388
	(b) Textile	12750	19436
	(c) Chemicals	15206	29749
	(d) Metals	521708	702209
	(e) Engineering	250616	193098
	(f) Others	287105	415292
3.	Transport Operators	5938	42986
4.	Trade	13227	19227
5.	Services	3327	4977
6.	Others	23280	44946
7.	Total Credit	1159229	1529461
	Of which Small Scale Industries	67347	52624

Export of Mangoes

693. SHRI BHEEKHABHAI: Will the Minister of COMMERCE be pleased to state:

(a) how much quantity of mangoes are to be exported during this year; and

(b) the names of the countries to whom mangoes will be exported and details of the export target?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE (SHRI Z. R. ANSARI): (a) About 4000 tonnes of mangoes are likely to be exported during 1980-81. However, there is no quantitative restriction on export.

(b) The major importers of Indian mangoes are Dubai, Kuwait, Bahrein, U.K, Qatar, Saudi Arabia. Export targets have not been fixed country-wise in respect of fresh fruits.

Release of more Edible Oil to Arrest Prices

694. SHRI GHULAM RASOOL KOCHACK: Will the Minister of CIVIL SUPPLIES be pleased to state.

(a) whether the Union Government took a decision to release more edible oil to halt the price rise;

(b) if so, the total quantity of edible oil released;

(c) whether in spite of this release there was no effect on the prices of edible oil, which continued to rise;

(d) whether even now the price of edible oil have been increasing rapidly and also there is a dearth thereof in the market; and

(e) if so, what other steps Government propose to take to resolve this problem?

THE MINISTER OF CIVIL SUPPLIES (SHRI V. C. SHUKLA): (a) and (b). In order to meet the growing demand for edible oils in the various States, an additional *ad hoc* allocation of imported oils to the extent of about 22,000 tonnes had been made during May, 1980. This took the total quantity allotted by the Central Government during the first 7 months of the current oil-year (which began on 1st November, 1979), to over 2.42 lakh tonnes. Out of these, about 1.58 lakh tonnes of these oils were lifted by the various State Governments during the same period for public distribution.

(c) to (e) The rise in the prices of edible oils in the country in the past months had been due to a number of factors, including the shortfall in indigenous production arising out of the widespread drought. This was sought to be met by the Government through a series of steps, one of which was the release of greater quantities of imported edible oils for public distribution at fair prices. This has increased the overall availability of edible oils to the consumers. In recent weeks, the edible oil prices have tended to steady and recent market reports indicate a fall in the price of some of the oils like sesame oil. In order to meet the gap between the demand and the indigenous supply of oils, Government intend to continue the import of edible oils. The other steps which have been taken include measures to revitalise the Public Distribution System, implementation of an 'action plan' to increase in the production of indigenous oilseeds during the current year, increase in the manufacture of popular oils like Vanaspati, and action in conjunction with the

State Governments towards a vigorous enforcement of the various provisions of the Essential Commodities Act and the orders issued thereunder, to dehoard the stocks. Similarly, the State Governments have also been asked to implement the Prevention of Blackmarketing and Maintenance of Supplies of Essential Commodities Act, 1980.

Payment of Dearness Allowance to Central Government Employees

695. SHRI CHANDRA PAL SHAILANI:

SHRI G. Y. KRISHNAN:

SHRI M. RAM GOPAL REDDY:

Will the Minister of FINANCE be pleased to state:

(a) whether two instalments of D.A. have become due for payment to the Central Government employees;

(b) if so, the months from which these instalments have become due

(c) whether orders have been issued for the payment of these instalments; and

(d) if not, the reasons for abnormal delay in sanctioning these instalments and the time by which orders for payment would be issued so that the difficulties of low-paid Government employees could be mitigated?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI MAGANBHAI BAROT): (a) to (d). Consequent to the Consumer Price Index average reaching 352 points at the end of January, 1980, Government have decided to pay one more instalment of dearness allowance to Central Government employees with effect from 1-2-1980. Orders in this regard are likely to issue shortly.

According to the index figures for April 1980, received very recently, the index average has crossed 360 points at the end of April 1980. The question